NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

COCP NO. 05/Chd/Hry/2017 IN CP NO. 77/(ND)/2008 RT CP No.202/Chd/Hry/2017

Rajesh Dewan and Ors.

...Petitioners

Versus.

Maj. Gen. Vinod Kumar

...Respondent

Present: Mr. A.S. Likhari, Advocate for petitioners.

None for respondent.

The case file of COCP No. 05/Chd/Hry/2017 has not been put up today by the office. List the matter on 04.04.2018 along with CP NO. 77/(ND)/2008 / RT CP No.202/Chd/Hry/2017. The office is directed to trace the record and submit report within ten days.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

January 31, 2018